## **Declaration or Assets and Liabilities**



	2022.	2-7-
	2077	-/0/-
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10 de 19 1	7 1, Rita Kumari son/daughter/wife	off-Grulab Ram
Aa ?	aged 37, Years, belonging to office At	tendent service and
31 212	presently working as Rihar Legislattve Asse	mbly given herein below the
Your	details of the assets (immovable, movable, bank balance, etc.) or my	self, my spouse and dependants*:
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## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

9/2/00

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No. (i)	Cash					
(1)	Casii	600	_	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Punichak		_	_	-
(iii)	Bonds, Debentures and shares in Companies	_	_			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	-	-	-	
(v)	Motor Vehicles (details of make, etc.)	_	_		-	
(vi)	Jewellery (give details of weight	Gold-	Silver			
	and value)	50 gm 250,000	10-7	-	_	
vii)	Other assets, such as values of claims / interests	-	_			<b>C</b>

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will to be indicated]

also have

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		_		_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		_	_	_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		_	_	_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)		_	_	_	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks		-	
	(ii) Loans from financial institutions		-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-	
	(b) dues to departments dealing with supply of water	_	_	
	(c) dues to departments dealing with supply of electricity	-	_	

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	_	.—
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ECW PK 6048A	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	_
	(iii) Sales Tax [ Only in case of proprietary business]	-	·
	(iv) Property Tax	-	_

C Personal Detail		
GPF/CPF/PRAN No.	:-	110165365703-
Gender	:-	F (M/F)
Date of Birth	:-	30011986 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Birar Secretariat Service.
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patra
I hereby declare th	at the a	have details are true to the best of my knowledge and hal

शिता कुमारी Signature: .....

Name of Employee: Rita Kumari

Designation: office Attendant

Department: Parliamentary Affairs Department.

Note:

Place: Patra

Date: 03-02-2023

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.